

Seventeenth Loksabha

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Title: Regarding acquisition of land for Kozhikode-Palakkad Greenfield Highway.

DR. M. P. ABDUSSAMAD SAMADANI (MALAPPURAM): Hon. Chairman, Sir, I hereby draw the attention of the Government towards the problems faced by the people in connection with the acquisition of land for the Kozhikode-Palakkad Greenfield Highway. At present, land acquisition is being carried out in a manner that makes the living condition of the people, agriculture and social life system uncertain. It is desired to implement the alignment of the proposed highway by excluding residential areas, traditional places of worship, Graveyards, market places and it is also suggested that they can be protected without major changes in the alignment.

A special package should be formulated and implemented for those people whose land would be acquired in such a way that agricultural labourers and other economically backward people with marginal land can get reasonable financial support. A package consisting of not less than three times of the market value of the land should be announced as compensation for land acquisition to all those whose land is acquired.

I, therefore, request the Minister to consider the above-mentioned proposals in order to solve the problems faced by the people.